

**Defective Case Register from 2025-02-01 to 2025-02-01**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/3940/2025	DURGA PRASAD PRADHAN	2025-02-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
2	D-CRLA/3268/2025	SOUBHAGYA KUMAR DASH	2025-02-01	Put up S .R after redacting the name of prosecutrix from the appeal memo
3	D-WP(C)/4378/2025	MANOJ KUMAR MOHANTY (2)	2025-02-01	Annexure -1 not legible
4	D-WP(C)/4394/2025	LAXMIKANTA TRIPATHY	2025-02-01	Complete paragraphs not mentioned in the declaration
5	D-WP(C)/4405/2025	SANTOSH KUMAR SWAIN	2025-02-01	Petition not correctly addressed to Honorable Court
6	D-WP(C)/4412/2025	SAROJ KUMAR PADHI	2025-02-01	Annex.4 has been typed as annex.5 at page7 of the petition.
7	D-WP(C)/4442/2025	BISWAJIT PRADHAN	2025-02-01	20-VERNACULAR CERTIFICATE NOT FURNISHED.
8	D-WP(C)/4382/2025	SIBA PRASAD SWAIN	2025-02-01	Page 17 18 and 22 to 25 are not legible .
9	D-CRLMC/3291/2025	RABINARAYAN NAYAK	2025-02-01	1.Page no.60 repeated twice. 2. Certified copy of order dated 23.07 2021 not filed but xerox copy filed.
10	D-CRLMC/3296/2025	PRIYA RANJAN SINGH	2025-02-01	1. Page no.19 Annex-2 not exhibited. 2. Court fee Rs. 6/- not affixed in cause title
11	D-CONTC/4215/2025	ADV.	2025-02-01	NOT PROPERLY ADDRESS TO THE HONBLE COURT 2. NOMENCLATURE MAY BE CONTR 3.REFERENCE CERTIFICATE NOT MADE
12	D-BLAPL/3231/2025	SURYAKANTA DWIBEDI	2025-02-01	Name of Parties and signature of Petitioner not correctly furnished in V.Nama.
13	D-WP(C)/4469/2025	MANOJA KUMAR KHUNTIA	2025-02-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page 13 16 17 and 18 not legible 2.Petition not correctly addressed to Honorable Court
14	D-WP(C)/4383/2025	BANSHIDHAR SATAPATHY	2025-02-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
15	D-CRLA/2729/2025	LAMBODAR ACHARI	2025-02-01	BLAPL is furnished in the Synopsis and PS Case no not correctly furnished in the Date Chart
16	D-CRLA/2951/2025	ABHAS MOHANTY	2025-02-01	Case no not coprectly furnished in the cause title and 1s t page and Enrolment no and Mobile no not furnished in the petition
17	D-CMP/4038/2025	JATINDRA KUMAR MOHAPATRA	2025-02-01	1.Petition not correctly addressed to Honorable Court 2.Page-15 not correctly marked Pages-16 and 17 not legible.
18	D-ABLAPL/3317/2025	PRASANTA KUMAR PANDA	2025-02-01	Year of the P.S case has been wrongly mentioned in the date chart

19	D-ABLAPL/3320/2025	RAMESH CHANDRA MAHARANA	2025-02-01	Receipt Showing Serv.copy To E.D. not Filed.
20	D-WP(C)/4456/2025	AJIT KUMAR ROY	2025-02-01	Receipt Showing Serv.copy To ct not Filed
21	D-WP(C)/4449/2025	SAROJA KANTA SAMAL	2025-02-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
22	D-WP(C)/4347/2025	NIRANJAN BISWAL	2025-02-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Petition not correctly addressed to Honorable Court
23	D-WP(C)/4485/2025	BIBHUTI BHUSAN PANDA	2025-02-01	Receipt Showing Serv.copy To ct not Filed
24	D-WP(C)/4348/2025	SUKANTA KUMAR MISHRA	2025-02-01	Petition not correctly addressed to Honorable Court
25	D-CONTC/4401/2025	ADV.	2025-02-01	Page no,10 of Annexure-2 not attested
26	D-CRLMC/3298/2025	SURESH KUMAR JENA	2025-02-01	1.Certified copy under Annex-3 at page no.23 Arising out of the Kakatpur P.S case No.91 of 2019 not correctly mentioned.
27	D-WP(C)/4457/2025	AJIT KUMAR ROY	2025-02-01	Receipt Showing Serv.copy To ct not Filed
28	D-WA/4302/2025	JAYANT KUMAR BAL,A.G.A	2025-02-01	Net copy of impugned order filed C.copy of impugned order not filed.
29	D-CONTC/4403/2025	ADV.	2025-02-01	Page no.10 of Annexure -2 not attested
30	D-BLAPL/3313/2025	SARADA PRASANNA SARANGI	2025-02-01	Paragraph not correctly mentioned in the affidavit.
31	D-WP(C)/4467/2025	BIKRAM CHANDRA GHADEI	2025-02-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
32	D-WP(C)/4466/2025	AJAY KUMAR TRIPATHY	2025-02-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page 9 not neat.

**DEFECTIVE REPORT LIST****DEFECTIVE REPORT OF 01-02-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	RVWPET/352/2012	RVWPET/352/2012	M/S.SANTANU KU.SARANGI	OTHERS. DAF OF RS 2.25 /- NOT PAID OTHERS. WP(C) CASE NO. NOT CORRECTLY FURNISHED IN THE 1ST PAGE OTHERS. E.NO. AND MOBILE NO. NOT FURNISHED IN THE 1ST AND LAST PAGE
2	MACA/318/2021	MACA/318/2021	B.N.UDGATA	OTHERS. DAF OF RS 1.10 NOT PAID ON C.COPY OTHERS. C.T NOT PROPERLY ADDRESSED IN CROSS APPEAL AND IA OTHERS. PUT UP FOR S.R AFTER VALUATION OF APPEAL AND COURT FEE PAYABLE IS FURNISHED
3	RVWPET/191/2015	RVWPET/191/2015	S.C.SandME	OTHERS. DELAY OF 283 DAYS 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED